

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 136

CP(IB) No. 359/Chd/Hry/2022

IN THE MATTER OF

**Sh. Harish Chandra Bhatia, Prop Steel ...Petitioner-Operational Creditor
Kart**

Versus

Bird Machines Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9 IBC 2016

Order delivered on 02.05.2024

CORAM:

**SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Pranjal Chaudhary, Advocate

For the Respondent : None

ORDER

At the request of Ld. counsel for the petitioner, list the matter on
05.06.2024.

Sd/-

**(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**